

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

ITEM No.12

**I.A.Nos.427, 428, 429/2023, 107, 108,
109, 110, 204, 409, 410, 411, 508/2024 in
C.P.(IB)No.246/BB/2019**

IN THE MATTER OF:

M/s. India Asset Growth Fund and
M/s. Vistra (ITCL) India Pvt. Ltd. ... Petitioner
Vs.
M/s. Vikram Structures Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in I.As.409,
410 & 411/2024 : Shri Abhijith Atur

ORDER

1. Heard the Ld. Counsel appearing for the Applicant.
2. List the case with IAs before the Regular Bench on **07.08.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T. KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi